

RTI Annual Return Information System (2011-2012)

Annual Return Form

Ministry / Department/ Organization:

**Food Safety & Standardisation Authority of India,
Ministry of Health and Family Welfare,
Government of India, FDA Bhavan, Kotla Road,
New Delhi.**

Year: 2011-2012 (w.e.f. 1.4.2011 – 31.3.2012)

Insert Mode (New Return)

	Opening Balance as on 01-04-2011	Received during the year(including cases transferred to other Public Authority	No. of cases transferred to other Public Authorities	Decisions where requests/ appeals rejected	Decisions where requests/ appeals accepted
Requests	0	362	09	17	Nil
First Appeals	Nil	15	Nil	15	Nil

No. of cases where disciplinary action taken against any officer	Nil
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No. of CAPIOs designated	No. of CPIOs designated	No. of AAs designated
Nil	24	5

No. of times various provisions were invoked while rejecting requests													
Relevant Sections of RTI Act, 2005													
Section 8 (1)										Sections			
(a)	(b)	(c)	(d)	(e)	(f)	(g)	(h)	(i)	(j)	(9)	(11)	(24)	other
NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL

Amount of charges Collected (in Rs.)		
Registration Fee Amount	Additional Fee & Any other charges	Penalties Amount.
Rs.1590/-	Rs.2376/-	Nil

Last date of uploading the pro-active Disclosures on the website of PA	23.08.2012
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Name of the person who is entering/updating data	Dr. Kavitha Ramasamy
Designation of the person who is entering/updated data	Content Manager

